COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 658 OF 2017 IN DFR NO. 2460 2017

Dated: 13th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

T.C. Terrytex Limited Appellant(s)

Vs.

Punjab State Power Corporation Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Aasita

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Mr. Sakesh Kumar

Mr. Ashwin Ramanathan

Ms. Parichita Chowdhury for R-1

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to <u>18.01.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/tpd